

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 1352.
TO BE ANSWERED ON 25.07.2022

**Compensatory Afforestation Fund Management and
Planning Authority**

1352. SHRIDHARMENDRA KASHYAP:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the details of activities undertaken by the Government using its share of the Compensatory Afforestation Fund Management and Planning Authority funds under the Compensatory Afforestation Fund Act, 2016, since the year 2018; and
- (b) whether any initiatives were undertaken by the Government in the State of Uttar Pradesh by using these funds since the year 2018 and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI ASHWINI KUMAR CHOUBEY)

- (a) The Compensatory Afforestation Fund Management and Planning Authority (CAMPA) funds are being utilized as per provision of Compensatory Afforestation Fund Act, 2016 and Compensatory Afforestation Rules, 2018 for compensating the loss of forest & tree cover, ecological services and hydrological regime due to diversion of forest land for developmental projects through various afforestation activities, control of forest fire, soil and moisture conservation activities, and forest & wildlife protection activities.

The Central Government utilises its share of CAMPA Fund(National Fund)for forest and wildlife related research and studies, schemes/ programmes on recovery of endangered species and implementation of specific schemes like Nagar Van Yojana, School Nursery Yojana, monitoring and evaluation works of CAMPA activities carried out by States/ UTs, office expenses of National CAMPA Authority etc. So far, total 23 schemes/ projects have been approved for implementation from National Fund, out of these 5 projects were approved prior to 2018. The details of schemes/projects taken up under National Fund are enclosed in Annexure-I.

- (b) As per information received from Government of Uttar Pradesh various activities undertaken from State CAMPA fund include compensatory afforestation, artificial regeneration, assisted natural regeneration, soil & moisture conservation works in forests, protection of forest, forest fire prevention and control operations, improvement of wildlife habitat, biodiversity conservation, construction of residential and office building for frontline staff, research and development, information technology and communication for the protection of forest and wildlife,

publicity and public awareness programme. The details of State CAMPA fund utilised by Government of Uttar Pradesh for undertaking various activities since the year 2018 are mentioned at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 1352 DUE FOR REPLY ON DATED 25.07.2022 ASKED BY SHRIDHARMENDRA KASHYAP:‘COMPENSATORY AFFORESTATION FUND MANAGEMENT AND PLANNING AUTHORITY’.

Sl. No.	Name of Schemes	Total Outlay (Rs. in Crore)
1	National Programme for Conservation and Development of Forest Genetic Resources (FGRs): Pilot project on ‘Creation of Centre of Excellence on Forest Genetic Resources (CoFGR)’ – FRI, Dehradun (2015-16)	8.61
2	UNESCO Category 2 Centre (C2C) on Natural World Heritage Management and Training for the Asia-Pacific Region – WII(2014-15)	18.66
3	Endangered Species Recovery Programme (ESRP) – WII Dehradun.(2015-16)	
(i)	Recovery of Dugongs and their Habitat in India	23.58
(ii)	Development of Conservation plan for Gangetic River Dolphin	23.00
(iii)	Habitat improvement and conservation breeding of Great Indian Bustard	33.85
(iv)	Conservation of Manipur’s Brow Antlered Deer (Sangai)	19.95
4	“Centre of Excellence on Forest Based Livelihoods in Uttarakhand – A Pilot Study” UCOST (2015-16)	2.78
5	Project proposal for the yearly maintenance, Up-gradation and FC module and Handholding support of PARIVESH – NICSI(2016-17)	6.81
6	Strengthening Forestry Research for Ecological Sustainability and Productivity Enhancement – ICFRE	313.67
7	Monitoring Protocol for Plantations and Assets created by State Forest Departments (SFDs) from the Compensatory Afforestation Fund – FSI	13.14
8	Establishment an FSI cell in Each State for Strengthening, Monitoring, and Forest Resource Assessment.	4.33
9	Implementing the Central Asian Flyway National Action Plan with Special Focus on Preparation of Site-specific Activity Plan, Capacity Building, and Developing Bird Sensitivity Map for Setting up of Wind Energy and Species Action Plans – BNHS	3.75

Sl. No.	Name of Schemes	Total Outlay (Rs. in Crore)
10	Proposal for Estimation of Economic Losses in Real Term Per Hectare Basis Due to Forest Fire in Uttarakhand and Madhya Pradesh – ICFRE	3.79
11	Execution of Readiness Activities for Implementation of REDD+ in India –ICFRE	1.20
12	Enhanced Capacity Building of Stakeholders and State Governments on Forest Landscape Restoration and Reporting Mechanism on Bonn Challenge – IUCN.	5.90
13	Preparation of DPR with LiDAR Survey for one pilot watershed in forest area of each State/UT	18.38
14	Nagar Van Yojana	895.00
15	School Nursery Yojana	49.50
16	PARIVESH 2.0 portal for integrated Forest & Environment Clearance	95.59
17	Satellite Survey of Encroachment position of Rejected claims as per Order of Hon'ble Supreme Court in Writ Petitions (civil) No(s) 109/2008 Wildlife First & Others vs. Ministry of Forest and Environment & others.	48.00
18	Setting up a National Referral Center for Wildlife Disease, Monitoring & Prevention	3.00
19	Range-wide enumeration of River Dolphin populations in India	10.15
20	Proposal for preparation of Detailed Project Report (DPR) for Rejuvenation of Damodar River through Forestry Interventions	1.17
21	Pilot project "Seed Ball Plantation"	9.04
22	'Pan India assessment and monitoring of endangered species covered under the 'Integrated Development of Wildlife Habitats' (IDWH) scheme of MoEF&CC Government of India	19.05
23	Setting up National Referral Center for wildlife disease monitoring and prevention	3.00
	Total amount	1628.09

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) OF THE LOK SABHA UNSTARRED QUESTION NO. 1352 DUE FOR REPLY ON DATED 25.07.2022 ASKED BY SHRIDHARMENDRA KASHYAP:‘COMPENSATORY AFFORESTATION FUND MANAGEMENT AND PLANNING AUTHORITY’.

Utilisation of State CAMPA fund		(Rs. in Crore)			
Sl. No.	Name of States/UTs	2018-19	2019-20	2020-21	2021-22
1.	Uttar Pradesh	194.92	180.69	252.19	362.10
